

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SPetition(s) for Special Leave to Appeal (C) No(s). 7224/2024

[Arising out of impugned final judgment and order dated 01-03-2024 in CRP No. 3431/2023 passed by the High Court for The State of Telangana at Hyderabad]

MODERATORS COMMISSARY AND BISHOP & ANR. Petitioner(s)

VERSUS

RT. REV. DR. A.C. SOLOMON RAJ & ORS. Respondent(s)

FOR FOR VACATING STAY ON IA 101992/2024 FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA 107253/2024 FOR APPLICATION FOR TRANSPOSITION ON IA 158313/2024 FOR APPLICATION FOR TAGGING/DETAGGING ON IA 184705/2024

Date : 06-03-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) :

Mr. Abhijeet Sinha, AOR

For Respondent(s) :

M/S. Venkat Palwai Law Associates, AOR

Mr. Pranjal Kishore , AOR

Mr. Abhijeet Sinha, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. List the matter on 20.03.2025 at 02:00 p.m before same combination of Bench.
2. Interim order, if any, to continue till the next date of hearing.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(MAMTA RAWAT)
COURT MASTER (NSH)